

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4070  
ANSWERED ON:18.12.2012  
ENCROACHMENT AT BORDER AREAS  
Jeyadural Shri S. R.

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether certain areas at the borders of the country have been encroached upon by the foreign countries;
- (b) if so, the details thereof, border-wise; and
- (c) the measures taken by the Government to remove the said encroachments?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c): There is no encroachment by the foreign countries along Indo-Bangladesh, Indo-China, Indo-Nepal, Indo-Bhutan and Indo-Myanmar borders. However, as regards Indo-Pakistan border, Pakistan has been in illegal and forcible occupation of approximately 78000 Sq. Km. of Indian territory in Jammu & Kashmir. Under the so-called 'Sino-Pakistan Boundary Agreement of 1963', Pakistan has illegally ceded 5180 Sq. Km. Of Indian Territory in Pakistan Occupied Kashmir to China.

Government remains continually vigilant and is firm in its resolve to take all necessary steps to effectively safeguard India's security and territorial integrity.